

Contested commercial cases disposed during the month of September-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	Act Section for
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2493/2022	RAVIDER KUMAR WADHWA VS. MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR AND SANJEET MALIK	15.11.2022	NO	01.09.2023	290	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-3046/19	SAMANVYA INFRASTRUCTURE LTD. VS. DELHI JAL BOARD	N.U. AHMED AND ANKIT KUMAR	24.12.2019	NO	05.09.2023	1351	CONTESTED	---	---	Suit for Recovery
			CS COMM-662/2020	MANJU JAIN VS. DEEPAK KUMAR GUPTA	SAROJ KUMAR SINGH AND ATUL KUMAR AGGARWAL	19.02.2020	NO	16.09.2023	1305	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-7/2021	DINESH GOEL VS. CAPFLOAT FINANCIAL SERVICES LTD.	J.N. PATHAK AND SHIVANG BANSAL	04.02.2021	NO	16.09.2023	954	CONTESTED	-----	-----	Peition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1053/21	MARION BIOTECH PVT. LTD. VS. BRAUN LABORATORIES LTD.	VIVEK SINGH AND SONIA SHARMA	23.03.2021	YES	27.09.2023	918	CONTESTED	----	----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	OMP (COMM.)/45/2021	SUSHILA DEVI Vs CAPRI GLOBAL CAPITAL LIMITED	SH VISHWINDRA VERTAM	07-07-2021	NO	02-09-2023	768	Contested	NIL	NIL	34
			CS (COMM)/357/2022	UMESH JAIN Vs NORTH DELHI MUNICIPAL CORPORATION	SH VIDYA SAGAR	31-01-2022	NO	14-09-2023	559	Contested	NIL	NIL	RECOVERY
			CS (COMM)/42/2021	HYDROTECH MARKETING P LTD Vs SURENDER KUMAR	SH GHANSHYAM DASS	05-01-2021	NO	15-09-2023	955	Contested	NIL	NIL	RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS (COMM)/1028/2022	TARUN KUMAR JAIN VS NORTH DELHI MUNICIPAL CORPORATION	HEMANT GUPTA	06-04-2022	NO	04-09-2023	516	DECREE	-		SUIT FOR RECOVERY
4	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)/2646/2022	UMESH TYAGI -----	SH. AKHIL RANA	07.12.2022	NO	22.09.2023	289 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS DJ/155/2022	MUKESH KUMAR YADAV -----	SH. VINAY CHADDA	10.02.2022	YES	25.09.2023	592 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	5271/21	SWASTIC INFRA VS. TEXMACO RAIL AND ENGINEERING	SHIVAM SINGH	15-12-2021	NO	22-09-2022	277 DAYS	CONTESTED	NIL	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS (COMM)/1383/2022	SH. SUMIT GUPTA Vs M/S. AMIT ELECTROSTAT	--	31-05-2022	--	20-09-2023	477	contested	--	--	--
			CS (COMM)/118/2023	UNION BANK OF INDIA Vs M S HOSIERY	--	19-01-2023	--	27-09-2023	251	contested	--	--	--
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (Comm) 4158/2021	ICICI BANK LTD Vs AJAY KUMARI		16-10-2021	NO	11-09-2023	695	UNCONTESTED			
			CS (Comm) 1091/2021	M/S SARDARI LALAND COMPANY Vs M/S BMPENGINEERING PVTLTD		26-07-2023	NO	11-09-2023	47	UNCONTESTED			
			CS (Comm) 1527/2020	MAXCURENUTRAVEDICS LTDVs THE NEW INDIAASSURANCE CO.,LTD.		22-10-2020	NO	12-09-2023	1055	UNCONTESTED			
			CS (Comm) 751/2021	ICICI BANK LIMITEDVs SATISH		03-03-2021	NO	14-09-2023	925	UNCONTESTED			
			CS (Comm) 361/2023	PUNJAB AND SINDBANK Vs SAJJAN ARORA		25-02-2023	NO	25-09-2023	212	UNCONTESTED			
			CS (Comm) 559/2022	ICICI BANK LIMITEDVs BHARAT SINGH		10-02-2022	NO	25-09-2023	592	UNCONTESTED			
			CS (Comm) 4619/2021	M/S D S DIGITAL PVTLTD Vs SAINT XAVIER HIGHSCHOOL		09-11-2021	NO	26-09-2023	686	UNCONTESTED			
			CS (Comm) 4969/2021	ICICI BANK LTD Vs SANDEEP MANDAL		26-11-2021	NO	27-09-2023	670	UNCONTESTED			
			CS (Comm) 3835/2021	ICICI Bank Vs KISHANA RAM		30-09-2021	NO	27-09-2023	727	UNCONTESTED			
			CT Case 617/2016	SONAL SHARMA Vs ABHINAV SHARMA		24-09-2013	NO	01-09-2023	3629	CONTESTED			
			Exe (Comm) 354/2022	M/S BAJAJ FINANCELIMITED Vs SHRI SAIPNEUMATICS		14-12-2022	NO	19-09-2023	279	UNCONTESTED			
			Exe (Comm) 187/2022	HDFC BANK LTD Vs ANUJ YADAV		05-04-2023	NO	23-09-2023	171	UNCONTESTED			

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			Exe (Comm) 76/2022	HDFC BANK LTD. Vs JYOTI PRASAD		06-02-2023	NO	23-09-2023	229	UNCONTESTED			
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)/1225/2023	ATTECHI HOUSE THROUGH ITS PARTNER SH RAKESH KUMAR Vs UPASNA KUMAR		05-09-2023	NO	22-09-2023	17	UNCONTESTED	NA	NA	NA
			CS (COMM)/3733/2021	ICICI BANK LIMITED Vs HARI NIWAS		27-09-2021	NO	25-09-2023	709	UNCONTESTED	NA	NA	NA
			CS (COMM)/237/2021	ICICI Bank Vs ANJALI BHATIA		21-01-2021	NO	25-09-2023	728	UNCONTESTED	NA	NA	NA
			CS (COMM)/4150/2021	ICICI BANK LTD Vs SUNIL KUMAR		16-10-2021	NO	25-09-2023	977	UNCONTESTED	NA	NA	NA
			CS (COMM)/2979/2021	ICICI BANK LIMITED Vs SALMAN		26-08-2021	NO	27-09-2023	762	UNCONTESTED	NA	NA	NA
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL										
14	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	CS (COMM)/609/2019	M/S PUJA FILLING STATION Vs M/S POWER PLUS	PAYAL MITTAL(P),	20-12-2019	no	04-09-2023	1354	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/265/2022	CANARA BANK ERSTWHILE SYNDICATE BANK Vs PRIYANK SHARMA PROP PINTOO INDUSTRIES	Vandana Bhatia(P),	06-04-2022	no	05-09-2023	517	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/512/2021	MR DINESH KHANNA PROP M/S SHIVA TIMBER TRADERS Vs M/S RAMESTH CONSTRUTION PVT LTD	NAGENDER KUMAR SYADAV(P),	28-10-2021	no	14-09-2023	686	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/38/2018	MUKESH MARWAHA Vs SUMESH WADHWA	ABHIMANYU SHARMA(P),	20-11-2018	no	15-09-2023	1760	Contested	Nil	Nil	Recovery of Money--6
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	Civ DJ/562/2018	M/S MRK IMPEX PVT LTD Vs M/S KUMAR ENGINEERING CORPORATION	AVDESH BHAKTA	11-05-2018	NO	18-09-2023	1945 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS (COMM)/78/2020	CONTINENTAL ENGINEERING CORPORATION Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	KAPIL KHER	03-02-2020	NO	04-09-2023	1304 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			OMP (COMM.)/7/2021	SH DEEPAK KUMAR Vs SOUTH DELHI MUNICIPAL CORPORATION (SDMC)	KISHAN DUTT SHARMA	11-02-2021	NO	01-09-2023	939 DAYS	contested	NIL	NIL	U/S 34 ARBITRATION ACT

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree /	Number of days for execution of decree from date	of Act Section
			CS (COMM)/151/2021	M/S ABLE INDUSTRIES Vs SUNITA ARORA	NARESH SHARMA	26-02-2021	NO	27-09-2023	940 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL										
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)/29/2019	ASHISH SETHI Vs M/S KBSH PVT. LTD.		07/02/19	No	23/09/23	1689	DECREED	23/09/23	Nil	Nil
			CS (COMM)/682/2021	M/S AJAY PAINTS Vs M/S GARUDA CONSTRUCTION AND ENGINEERING P. LTD.		22/12/21	No	23/09/23	640	DECREED	23/09/23	Nil	Nil
			CS (COMM)/195/2022	CENTRAL BANK OF INDIA Vs SHRI YASH PAL SINGHLA		07/03/22	No	26/09/23	568	DECREED	26/09/23	Nil	Nil
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL										
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)/135/2019	STATE BANK OF INDIA Vs M/S AGGARWAL TRADERS		01/05/19	NO	16/09/23	1599	contested	NIL	NIL	Recovery of money/commercial suit
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	OMP(COMM)46/2021	MR. SUMER SINGH VERSUS PAISALO DIGITAL LTD.	DINESH CHANDRA TRIPATHI	26.03.2021	NO	01.09.2023	889	ALLOWED	N/A	N/A	U/S 34
			OMP(COMM)116/2021	PANINI TIWARI	SH. PUNEET BAJAJ	01.12.2021	NO	11.09.2023	649	ALLOWED	N/A	N/A	U/S 34
			EX.(COMM)96/2022	M/S BANSAL CONSTRUCTION CO VERSUS UNION OF INDIA	SYED WASIF HAIDER	26.07.2022	NO	23.09.2023	424	DISPOSED OFN/A BEING SATISFIED	N/A	N/S	EXECUTION PETITION
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 146 / 2022	CANARA BANK VS. PINKI BANSAL PROP. MS SHRJI FAB MART	MR. AKSHAY JUNEJA	08.02.2022	NO	01.09.2023	571	DECREED	NA	NA	SUIT RECOVERY FOR
			CS (COMM.) 341 / 2022	AURIGAIN CONSULTANTS PVT. LTD. VS. AKASH VIJAY KABRA	MR. ANUJ PETHIA	11.04.2022	NO	02.09.2022	569	DECREED	NA	NA	SUIT RECOVERY FOR
			CS (COMM.) 649 / 2021	CANARA BANK VS. GULZARI LAL	MR. YUDHISHTER SHRAMA	21.12.2021	NO	05.09.2022	624	DECREED	NA	NA	U/S - 34 OF ARBIRATION AND CONCILIATION ACT 1996
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (I) (COMM.)/43/2023	ODWEN TECHNOLOGIES PRIVATE LIMITED Vs FORTE FURNITURE PRODUCTS INDIA PVT. LTD.	ROHIT GOUR	03-06-2023	NO	01-09-2023	90	DISPOSED	NA	NA	Section 9 of Arbitration Conciliation Act, 1996
			OMP (I) (COMM.)/44/2023	M/S FORTE FURNITURE PRODUCTS INDIA PVT LTD Vs M/S ODWEN TECHNOLOGIES PRIVATE LIMITED	VIVEK PATHAK	03-06-2023	NO	01-09-2023	90	DISPOSED	NA	NA	Section 9 of Arbitration Conciliation Act, 1996

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days execution of decree from date	Act Section for
			OMP (I) (COMM.)/66/2023	SCS ENTERPRISES Vs UNION OF INDIA	SUJATA KASHYAP	25-08-2023	NO	18-09-2023	24	PETITION DISMISSED	NA	NA	Section 9 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/27/2022	PRABHAKAR SHETTY Vs PNB HOUSING FINANCE LTD	AMIT SINGH	09-02-2022	NO	27-09-2023	595	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
23	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/161/2022	M/S YOKOHAMA INDIA PVT LIMITED Vs M/S INDIAN TYRE HOUSE	Sh RK Ruhil	44618	NO	25-09-2023	576	Contested	NA	NA	Suit for Recovery
			CS (COMM)/3/2022	M/s REDEFINE ONLINE EXPRESS OPC P LTD Vs M/s TRINITY CONSULTANTS	Sh Kshitiz Mahipal	44564	NO	27-09-2023	632	Contested	NA	NA	Suit for Recovery
			CS (COMM)/424/2022	M/s TRINITY CONSULTANTS Vs M/s REDEFINE ONLINE EXPRESS OPC P LTD	Sh Vasanth Rajasekaran	44757	NO	27-09-2023	439	Contested	NA	NA	Suit for Recovery
24	MS. ANURADHA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL										
25	SH. SANDEEP YADAV	South	OMP(COMM)/16/2019	UNION BANK OF INDIA DEVENDRA KUMAR GUPTA	Mr. Sumit Kumar Vats	43738	No	45192	1454	Contested	NA	NA	Petition Under Section 34
			CS(COMM)/325/2020	GRAPES DIGITAL PVT. LTD. VS NAYATI HEALTHCARE AND RESEARCH PVT. LTD.	Ms. Mamta Saini	44130	No	45190	1060	Contested	NA	NA	Recovery Suit
			CS DJ/258/2019	M/S RESOLUTION VS M/S APEX CARDIAC SERVICES AND ANS.	Mr. Praful Jindal	43578	No	45181	1603	Contested	NA	NA	Recovery Suit
26	SH. RAJEEV BANSAL	South	OMP (COMM.)/20/2022	THROOUGH REPRESENTATIVE MR. ATUL DWARKA PRASAD JOSHI Vs ARCHANA CHADHA	ITS JULFIKER ALI P.S.	26-04-2022	YES	05-09-2023	497	Contested	N/A	N/A	N/A
			OMP (COMM.)/21/2022	M/S. GALAXY ENTERTAINMENT CORPORATION LIMITED Vs NEELAM NAYYER AND ORS.	JULFIKER ALI P.S.	30-04-2022	YES	05-09-2023	493	Contested	N/A	N/A	N/A
			OMP (COMM.)/42/2022	M/S REDEFINE ONLINE EXPRESS (OPC) PVT. LTD. Vs M/S CASA2STAYS PRIVATE LTD.	RSHITIZ MAHIPAL	01-08-2022	YES	14-09-2023	409	Contested	N/A	N/A	N/A
			OMP (COMM.)/47/2022	SWAPNAVED PROPERTIES PRIVATE LTD Vs RELIGARE HOUSING DEVELOPMENT FINANCE CORP LTD	D.K. PANDEY	06-09-2022	YES	20-09-2023	379	Contested	N/A	N/A	N/A
			CS (COMM)/322/2022	CANARA BANK Vs VIJAY KUMAR AND ANR.	ANSHUMAN SHRIVASTVA	21-05-2022	NO	13-09-2023	480	Contested	N/A	N/A	N/A
			OMP (COMM.)/16/2023	KAUSAR ISMAIL Vs M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	SHRESHTH NANDA	25-03-2023	YES	16-09-2023	175	Contested	N/A	N/A	N/A

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	ofWhether Urgent ReliefDate Date of executionNumber ofAct Section was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)		Days forNature Disposal (Contested / Settled)	of decree	days execution of decree from date	
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL									
28	MS. NEELAM SINGH, DISDISTRICT JUDGE	SOUTH-EAST	NIL									
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/125/2020	INDIAN SURGICAL EQUIPMENT CO. PVT LTD Vs JR COMPLIANCE	SAURABH SHARMA	26/02/20	YES	19/09/23	1302	CONTESTED	-	-
			CS (COMM)/306/2020	VANDANA KAPURIA Vs D.D. PRADHAN AND COMPANY PVT LTD	KAPIL GUPTA	28/10/20	YES	25/09/23	1062	CONTESTED	-	-
			CS (COMM)/279/2022	UCO BANK Vs MRS. SUDESH	Binay kumar Mishra	14/03/22	YES	19/09/23	544	CONTESTED	-	-
30	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL									
31	SH. BHUPESH KUMAR	SOUTH-EAST	NIL									
32	MS NIRJA BHATIA	SOUTH-EAST	NIL									
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL									
34	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 305/2022	THE LEATHER LAUNDARY PVT LTD V/S KAPIL MATHURE	SUNIL KUMAR YADAV AND H. REHMAN	06-10-2022	NO	04-09-2023	268	CONTESTED	NIL	RECOVERY
			CS COMM.NO.181/2022	RAHUL SINGH V/S APEX DREAM HOMES PVT. LTD	NILENDU VATSYAYAN AND AMIT PUNJ	06-06-2022	NO	13-09-2023	463	CONTESTED	NIL	RECOVERY
			CS COMM.NO. 211/2021	CANERA BANK V/S A.K. MISHRA	MANOJ KUMAR ARORA AND SHUBHAM PANDEY	20-11-2011	NO	18-09-2023	653	CONTESTED	NIL	RECOVERY
			CS COMM.NO.294/2022	SANTOSHI HYVOLT ELECTRICLAS PVT.LTD. VS. ANIL THAKUR	PAVIT SINGH AND K.P. SINGH	020-09-2022	NO	25-09-2023	371	CONTESTED	NIL	RECOVERY
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	CS-244/2021	BRIJ BHUSHAN SHARMA VS. RISHI SHARMA	SANDEEP TYAGI	06.10.2021	-----	15.09.2023	709	SETTLED IN MEDIATION	-----	-----

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
			CS-59/2022	TAPAS BHIYA VS PARESH NATH KARMOKAR	NEENA MALHOTRA	21.03.2022	-----	25.09.2023	553	CONTESTED	-----		

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Institution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
37	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) 480/2020	RENU RANI VS MAMTA RANI	Rajesh Jain,	09-09-2020	02.09.2023	1093 DAYS	DISMISSED	RECOVERY OF MONEY -COMMERCIAL COURT ACT,			
38	MS. KIRAN BANSAL,, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL										
39	SH. SURENDER S. RATHI		OMP (COMM)/12/2023	HIMANSHU JAIN, sole proprietor of M/S PREMIUM BUILDERS Vs EAST MUNICIPAL CORPORATION OF DELHI, Through its Commissioner,	01-04-2023	01-04-2023	02-09-2023	154	DISMISSED	Recovery			
			CS (COMM)/524/2022	UNION BANK OF INDIA Vs M/S MESKOTEL	16-09-2022	16-09-2022	05-09-2023	354	DECREED	Recovery			
			CS (COMM)/38/2023	M/S KAPOOR BOOK DEPOTTHROUGH ITS PROPRIETOR Vs M/S A.A. BOOK GALLERYTHROUGH ITS PROPRIETOR	23-01-2023	23-01-2023	22-09-2023	242	DECREED	Recovery			
			OMP (COMM)/10/2022	BHAWAR SINGH AND ANR. Vs M/S SHREE ANK FINHOLD PVT LTD.	27-07-2022	27-07-2022	23-09-2023	423	ALLOWED	Recovery			
			CS (COMM)/576/2022	NIKE INNOVATE CV Vs Sukmeet Singh	17-10-2022	17-10-2022	25-09-2023	343	DECREED				
			OMP (COMM)/5/2022	UNION OF INDIA Vs RAM SINGH	28-05-2022	28-05-2022	27-09-2023	487	DISMISSED				
40	SH. REETESH SINGH		CS (COMM)/344/2022	SHREE KAMADGIRI ENTERPRISES PVT LTD Vs HDFC BANK LIMITED	Rupendev Sharma(P),	21-05-2022	04-09-2023	1 yr 3 months 16 days	DECREED	Suits for recovery and Damages--73			
			CS (COMM)/137/2021	SANDEEP VERMA Vs SUDESH KUMAR GUPTA	VISHESH VERMA(P),	04-03-2021	21-09-2023	2 yrs 6 months 21 days	DISMISSED	Civil Procedure Code 1908--RECOVERY			
			CS (COMM)/185/2023	VIVEK GOYAL Vs DEVENDRA NATH GUPTA	COUNSEL(P),	03-04-2023	22-09-2023	5 months 22 days	DISMISSED	Suits for recovery and Damages--COMM			
			CS (COMM)/327/2022	VIVEK GOYAL Vs DEVENDRA NATH GUPTA	ANKUR SINGHAL(P),	11-05-2022	22-09-2023	1 yr 4 months 14 days	DECREED	Civil Procedure Code 1908--CPC			
			CS (COMM)/278/2023	PUNJAB NATIONAL BANK THROUGH ITS AUTHORIZED REPRESENTATIVE MR ABHISHEK KUMAR Vs PRASHASTI ARORA	Naveen Sirohi(P),	27-05-2023	27-09-2023	4 months 03 days	DECREED	Recovery of Money--151			
			CS (COMM)/54/2023	CANARA BANK Vs DOLI	RISHI CHAWLA(P),	02-02-2023	27-09-2023	7 months 27 days	DECREED	Civil Procedure Code 1908--COMMERCIAL COURTSACT			
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	OMP(COMM)/7/2021	MANOJ SHARMA AND ORS VS RATTAN INDIA FINANCE PVT LTD	VIVEEK SHOKEEN	06.04.2021	01.09.2023	873	CONTESTED	U/S 34			

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section for
			OMP(COMM)/22/2019	M/S DHARAMVIR COMPANY VS D.D.A	G.L.VERMA	04.06.2019	02.09.2023	1546	CONTESTED	U/S 34			
42	SH.VINOD YADAV		CS(Comm)/337/22	Nilson Pharmaceuticals Vs. Akshay Bhardwaj.	Sunil Schrawat	14.07.22	21.09.23	432	Decreed				
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL										
45	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS(Comm)/ 130/2020	M/S HNS ENTERPRISES Vs M/S GENMEDIC HEALTHCARE PVT LTD	Sh. Paras Aggarwal	29/08/2020	05/09/2023	1102	Decreed	Recovery of Money	NIL	837	NIL
			Ex (Comm) /274/2022	GLIMPSE ELECTRONICS PVT LTD VS VECTOR PROJECTS PVT LTD	Sh. VINOD KUMAR RAI	16/11/2022	20/09/2023	308	Allowed	Execution	NIL	413	NIL
			OMP (Comm) /25/2022	SAPNA SAINI VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Sh. Abhimanyu Sharma	22/07/2022	20/09/2023	425	Petition Allowed	Section 34 of Arbitration & Conciliation Act	NIL	429	NIL
			OMP (Comm) /12/2022	UNION OF INDIA VS M/S MANISH BUILDWELL ENGINEERS BUILDERS AND CONTRACTORS	SH. Arvind Gupta	18/05/2022	22/09/2023	492	Petition Allowed	Section 34 of Arbitration & Conciliation Act	NIL	418	NIL
			OMP (Comm) /13/2022	UNION OF INDIA VS M/S MANISH BUILDWELL ENGINEERS BUILDERS AND CONTRACTORS	SH. Arvind Gupta	18/05/2022	22/09/2023	492	Petition Allowed	Section 34 of Arbitration & Conciliation Act	NIL	399	NIL
			CS (Comm)/72/2019	M/S CORNELL OVERSEAS PVT LTD VS M/S ON TIME INTERNATIONAL LOGISTICS (P) LTD AND ORS	Sh. Nalin Tripath	17/05/2019	27/09/2023	1589	Decreed	Recovery of Money	NIL	376	NIL
			OMP (Comm) /19/2022	KANTA DEVI AND ORS vs YES BANK LIMITED	Sh. Balram	04/06/2022	06/09/2023	459	Petition Allowed	Section 34 of Arbitration & Conciliation Act	NIL	367	NIL
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS COMM-03/2023	CANARA BANK VS JAGDAMBA STEEL	REKHA RUSTAGI	02.01.2023	22.09.2023	263	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL
			CS COMM-118/2021	CANARA BANK VS RUTVI HOMES	CHITRA SOBTI	20.03.2021	26.09.2023	919	DECREED		NIL	NIL	NIL
			CS COMM-452/2022	STATE BANK OF INDIA VS VIKRAM SINGH	VAISHALI	21.09.2022	26.09.2023	370	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number days for execution of decree from date	Act Section for of
			CS COMM-458/2022	RITA SHARMA VS AMIT MITTAL	SHASHANK SHARMA	26.09.2022	27.09.2023	366	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL
			CS COMM-89/2022	BANK OF BARODA VS PURO ENTERPRISES	SHWETA BAKSHI	05.03.2022	27.09.2023	571	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL
			CS COMM-134/2023	FUJI FILM INDIA VS MR ABHAY PRATAP SINGH	SHRESHTHA KUMAR	24.03.2022	27.09.2023	552	DECREED	RECOVERY OF MONEY-37	NIL	NIL	NIL